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**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 10483 /A**

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Tinsukia

Dated Guwahati, the 16th October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- DJT/CAO/III/19/8464/2023, dated 09.10.2023

Sir,

With reference to the above, I am directed to inform you that Shri. Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Tinsukia has been granted permission to avail HTC for the block period of 2022-2023, to travel to his home at Bandhasidhani (Maharani), Pathsala, Bajali, along with his wife and minor daughter, w.e.f. 22.10.2023 to 29.10.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,



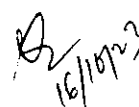
REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10484-10487 /A.

Dated 16th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Tinsukia for information, with reference to his letter dated 09.10.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)

